

112
9-2-2023

HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503

MOST IMMEDIATE

No. _____/DHC/GAZ.IIB/G-8/DDA/2023

From: The Registrar General,
High Court of Delhi,
New Delhi.

To: The Director (P)-I,
Personnel Branch -I,
Delhi Development Authority,
3rd Floor, Room No. 311, B-Block,
Vikas Sadan, INA, New Delhi -110023.



New Delhi, dated the

Sub: Repatriation of Dr. Neera Bharihoke, DHJS, presently on deputation as Chief Legal Advisor in Delhi Development Authority, to her parent cadre.

Sir,

I am directed to say that Hon'ble the Chief Justice has been pleased to repatriate Dr. Neera Bharihoke, DHJS, presently on deputation as Chief Legal Advisor in Delhi Development Authority, on completion of her deputation period, i.e., on 02.03.2023.

I am, therefore, to request you to repatriate Dr. Neera Bharihoke, DHJS, to enable her to join her parent cadre on completion of her deputation period, i.e., on 02.03.2023.

Yours sincerely,

Sd/-

(Amit Narayan Bharthuar)
Assistant Registrar (Gaz. IIB)
for Registrar General

1029-1031

Endst. No. _____/DHC/GAZ.IIB/G-8/DDA/2023

Dated: 2/02/2023

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
3. Dr. Neera Bharihoke, DHJS, Chief Legal Advisor in Delhi Development Authority with the request to report to the Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi, on being relieved.

For info

Amit Narayan Bharthuar
(Amit Narayan Bharthuar)
Assistant Registrar (Gaz. IIB)

*P. 289/11/2023
09/02/23*

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. 13360-440 / F. 5(1)/2023

Dated, Delhi the 10 FEB 2023

Subj:- Repatriation of Dr. Neera Bharihoke, DHJS presently on deputation as Chief Legal Advisor, in Delhi Development Authority, to her parent cadre.

Copy forwarded for information and necessary action to :-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Sr. AO(J) / AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, I.T.Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The Reader to Ld. Principal District & Sessions Judge(HQs), Delhi
7. The 'LAYERS' Section, for uploading on 'LAYERS'.


(Kaveri Baweja)

District Judge (Commercial Court)-07
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi